

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/11798 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Romen Baruah,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 13th December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/9056, dated 11.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.12.2024 and 19.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 18.12.2024 till the morning of 20.12.2024**, as prayed for. The Additional Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-106/2007/11799 /A, dated 13.12.2024

Copy to:

1. The Project Manager, Gauhati High Court.


13/12/2024
REGISTRAR (VIGILANCE)
